Annex III

UBD.BR.764/B.1-84/85

NOTIFICATION

Sub: Banking Regulation Act, 1949 (As Applicable to Co-operative Societies)-Sections 45ZC(3) and ZE(4) - Form of inventory to be prepared by cooperative banks while returning articles left in safe custody and permitting the removal of contents of safety lockers

In exercise of the powers conferred on the Reserve Bank of India by sub-Section (3) of Section 45 ZC and sub-Section (4) of section 45 ZE read with Section 56 of the Banking Regulation Act, 1949, the Reserve Bank of India hereby directs that the inventory to be prepared before returning articles left in safe custody and the inventory to be prepared before permitting removal of the contents of a safety locker, shall respectively be in the appropriate Forms set out as enclosed or as near thereto as circumstances require.

(P.D.Ojha) Executive Director

Dated: 29 March 1985

•					custod	y wi	th	banking	j com	npany
ing inventory of arnt day o	ticles left in	safe custo (decea 20	ody with sed) und 0	der an agre 	eement	/receip	t date	ed	bı was tak	ranch, en on
Description in Safety Locke			II	•	_		•			
inventory was tak	cen in the pr	esence of	f :							
·	_(Nominee)	OR	Shri/Sm	nt						
			(Appo	inted on be	ehalf of	minor	Nomi	nee)		
		Ad	dress							
		Si	gnature_						_	
ge receipt of the	articles com	nprised an	(Nomine Id set ou	e / appoir it in the ab	nted on bove in	behalt ventory	f of m toge	ninor Nor ther with	ninee) h a copy	ereby of the
	(1	Nominee)	Shri/Sn	nt						
			(Appoint	ted on beh	alf of m	ninor No	omine	ee)		
			Signatu	ıre						
ice		Γ	Date & P	lace						
Locker	O	of Hired		from	Cont	ents Co-	opera	ntive		of of bank
1 ir = 1 t t t - 1	Description in Safety Locker in sinventory was take to be inventory was taken to be inventory was the beautiful was to be inventory was taken to be inventory was the beautiful was to be inventory wa	ing inventory of articles left in int day of Description of in Safety Locker inventory was taken in the process inventory was taken in the process (es) with name/s, address/es t day of description of in Safety Locker inventory was taken in the process (es) with name/s, address/es t day of	Description of Articles in Safety Locker Cocker	ing inventory of articles left in safe custody with int (deceased) under day of 20 20 20 day of 20 Articles Other in Safety Locker (Nominee) OR Shri/Sm (Appoint Address Signature decease) with name/s, address/es and signature/s dece (Nominee) Shri/Sn (Appoint Signature Sig	ing inventory of articles left in safe custody with	### STACE (3) of the Banking Regulation Act, 1949(AACS)) Ining inventory of articles left in safe custody with	ing inventory of articles left in safe custody with nt	ing inventory of articles left in safe custody with	ing inventory of articles left in safe custody with	ing inventory of articles left in safe custody with

The follow	ving invent	ory of co	ntents	of Safety Lock	ker No	_ located in the Sa	fe
Deposit V	ault of				Branch a	t	
* hired by	Shri/Smt.				deceased	d in his/her sole na	me.
* h	iired	by	Shri	/Smt.(i) (ii))			\ Lainth'
was taker	n on this			day of	20		
Sr. No.	Descripti in Saf	on of Ar ety Lock			Other Identifyir Particulars, if a		
whbyThe abov1.Shri/Sm	no produce breaking of e inventory	ed the key open the	y to the locker en in t	e locker. under his/her he presence o	r was given to the nor /their instructions. f: (Nominee)	ninee/and the surv	
, idai oo		or				(Oignaturo)	
	nt ess				(Nominee)	(Signature)
		and					
Shri/SmtAddress			(Signature)			
	nt ss				(Signatu	ure) jo	_ Survivors of int hirers
2. Witnes	ss(es) with	name, a	ddress	(es) and signa	ature/s:		
* I, Shri	/Smt				(Nominee)		
* We, Sh and Shri/s of the cor said inver	ntents of th	e safety	locker	the comprised in a	(Nominee), Se survivors of the joint and set out in the abo	Shri/Smt t hirers, hereby acl ove inventory toget	knowledge the receipt her with a copy of the
Shri/Smt.				(Nominee)	Shri/Smt	(Survivor)

Signature	Signature	
Date & Place	Date & Place	
	Shri/Smt.	
	(Survivor)	
	Signature	
	Date & Place	
(* Delete whichever is not applicable)		